

ITEM NO.6

COURT NO.13

SECTION XII-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 21252/2013

(Arising out of impugned final judgment and order dated 23-08-2011  
in WA No. 1396/2003 passed by the High Court Of A.p. At Hyderabad)

TELANGANA TRANSMISSION CORPORATION  
(TSTRANSCO) & ORS.

PETITIONER(S)

VERSUS

M/S NAVABHARAT FERRO ALLOYS LTD.

RESPONDENT(S)

(IA No. 1/2012 - CONDONATION OF DELAY IN FILING, IA No. 2/2012 -  
CONDONATION OF DELAY IN REILING / CURING THE DEFECTS)

WITH

SLP(C) No. 26590-26591/2013 (XII-A)

Date : 21-04-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI  
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. D. Abhinav Rao, AOR  
Mr. Rijuk Sarkar, Adv.

Mr. G. N. Reddy, AOR  
Mr. Ravi Shankar, Adv.

For Respondent(s) Mr. Challa Kodanda Ram, Sr. Adv.  
Mr. Y. Raja Gopala Rao, AOR  
Mr. K. Pramod Kumar, Adv.  
Mr. Hitendra Nath Rath, Adv.  
Mr. D. Gopi Krishna, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List on 14<sup>th</sup> July, 2022.

(POOJA SHARMA)  
COURT MASTER (SH)

(BEENA JOLLY)  
COURT MASTER (NSH)